GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.2141 TO BE ANSWERED ON 03.08.2015

RAILWAY OVER BRIDGES

2141. SHRI BHAGWANT MANN: DR. VIRENDRA KUMAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the Rail Over Bridges (ROBs) under construction in the country at present, zone-wise;
- (b) the details of amount spent on the construction of ROBs during the last three years;
- (c) the details of the construction of Road Over Bridges at railway crossings in the State of Punjab during the last three years;
- (d) whether the said constructions have not been completed in time and if so, the reasons therefor along with the status of each project; and
- (e) the steps taken by the ailways to expedite the construction work of ROBs?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2141 BY SHRI BHAGWANT MANN AND DR. VIRENDRA KUMAR TO BE ANSWERED IN LOK SABHA ON 03.08.2015 REGARDING RAILWAY OVER BRIDGES

(a): Zone-wise details of Road Over Bridges (ROBs) under construction in the country at present is as under:

S.No.	Railway Zone	Number of ROBs
1	Central Railway	55
2	Eastern Railway	100
3	East Central Railway 118	
4	East Coast Railway 25	
5	Northern Railway 194	
6	North Central Railway	125
7	North Eastern Railway	34
8	Northeast Frontier Railway	35
9	North Western Railway	73
10	Southern Railway	209
11	South Central Railway	94
12	South Eastern Railway	33
13	South East Central Railway	29
14	South Western Railway	74
15	Western Railway	142
16	West Central Railway	59
TOTAL		1399

(b): Year-wise amount spent on construction of ROBs/RUBs during the last three years and in the current year is as under:

(In ₹ Crores)

S.No.	Year	Expenditure incurred for construction of ROBs/RUBs
1	2012-13	1057
2	2013-14	1482
3	2014-15	1782
4	2015-16	452
	(Upto June 2015)	
TOTAL		4773

(c): During the last three years (2012-13, 2013-14 & 2014-15) & in current year (2015-16), 29 ROBs have been sanctioned in the State of Punjab on cost-sharing basis.

During the last three years (2012-13, 2013-14 & 2014-15) & during current year (2015-16), seven ROBs have been completed and commissioned. In addition to this, work in Railway portion of four ROBs has also been completed.

- (d): On account of uncertainty involved in acquisition of land by State Government for construction of approaches, limited availability of resources (approx. ₹ 1100 crore per annum) and huge throwforward of already sanctioned works (₹ 30,646 crore), the works are progressing to the extent possible as per time schedule and funds are allocated to only those projects where State Government has already started the work or is likely to start the work of approaches.
- (e): In order to ensure timely completion of already sanctioned works of ROBs and RUBs which has a throwforward of ₹ 30,646 crore (as on 01.04.2015) and also to fulfill further demands for construction of ROBs & RUBs, Ministry of Railways has taken following measures:
 - signed a Memorandum of Understanding (MOU) with Ministry of Road
 Transport and Highways to eliminate all level crossings on National
 Highway Corridors at their cost, bringing clarity on roles and
 responsibilities of both the Ministries.
 - commissioned a web-based application with user-friendly features for online submission and approval of various plans and drawings related to ROBs/RUBs of National Highway Authority of India/State Govt/Other agencies within 60 days.
 - solicited Ministry of Rural Development to include the work of elimination of unmanned level crossings by ROBs/RUBs/other measures in their illustrative list of works under MNREGA and PMGSY schemes.
 - approached Ministry of Finance for enhanced allotment of funds by suitably amending the Central Road Fund Act.